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WRITTEN ANSWERS TO QEUESTIONS

TAKE OVER OF RIVER VALLEY PROJECTS

- 270. SHRI GUNANAND THAKUR: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government propose to take over the River Valley Projects in the country;
- (b) if so, the views of the State Governments in the matter?

THE MINISTER OF IRRIGATION AND POWER (DR: K. L. RAO) : (a) No, Sir.

(b) Does not arise.

PROVISION OF A DINING CAR IN ASSAM MAIL

- ◆271. SHRI NABIN CHANDRA BURAGOHAIN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government are aware of the great inconvenience to the passengers of the Assam Mail running between New Delhi and Barauni due to the non-attachment of a dining car to the train; and
- (b) if so, by when Government propose to provide a diningear in the Assam Mail on the above route?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MO-HD. SHAFI QURESHI): (a) Adequate catering arrangements exist at all important stations between New Delhi and Barauni to meet the catering needs of passengers travelling by Assam Mail.

(b) There is no proposal to attach a dining car on this train.

MEMORANDUM SUBMITTED TO PRIME MINISTER

- 272. SHRI K. B. CHETTRI : Will the Minister of RAILWAYS be pleased to state .
- (a) whether it is a fact that some railway employees had submitted a memorandum to the Prime Minister during her recent visit to Darjeeling; and

(b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) Yes, Sir.

- (b) The main points of the memorandum are :—
- (1) Expeditious submission of the report of the 3rd Pay Commission;
- (2) Grant of 3rd interim relief to the Central Government employees;
- (3) Grant of bonus to railway emplovees:
- (4) Grant of additional dearness allowaance to the Central Government employees; and
- (5) Amendment to Rule No. 5 of Central Civil Services (Temporary Service) Rules.

REORGANISATION OF R. P. F.

- 273. SHRI DEB AN AND A AM AT: Will the Minister of RAIWAYS be pleased to state.
- (a) whether Government have recently formulated any scheme to reorganise the Railway Protection Force with a view to checking crime on the Railways; and
- (b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI L.N. MISHRA): (a) Yes, Sir.

(6) A statement is laid on the table of the House.

STATEMENT

The major changes which are being made as a result of the reorganisation in the present set up of the Railway Protection Force are:—

- (1) Merger of the existing Uniformed and Armed Branches and formation therefrom of an Investigation Branch, a Prosecution Branch and a Protection Branch on standard Company pattern with higher percentage of armed personnel.
- (2) Strengthening of the Crime Intelligence Branch and its decentralisation so as to function in the Divisions.
- (3) Administrative changes at Divisional and Headquarters level.

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- (4) Changes in the working methods of the Force by replacing the fixed-point duties where possible into beat-cum-patrol duties.
- (5) Provision of adequate number of motor vehicles to improve the mobility of the Force.
- (6) Increase in the number of superivsory posts including Class III and Class IV with a view to having better supervision at all levels.

DISTRIBUTION OF FERTILISERS THROUGH PRIVATE DEALERS

274. DR. K. MATHEW KURIAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the percentage of total production of fertilisers which was distrubuted th-

rough private dealers produced by the (i) Fertiliser Corporation of India, (ii) FACT (iii) G.S.F.C. and (iv) Madras Fertilisers, during 1972-73; and

to Questions

(b) the total number of private dealers appointed for distribution and the number of new dealers appointed from amongst the educated unemployed in the year 1972-73 by the above mentioned manufacturers?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BORO-OAH):
(a) and (b) Information in respect of the F.A.C.T. is being collected and will be laid on the Table of the House in due course. As regrds the Fertiliser Corporation of India, the G.S.F.C. and the Madras Fertilizers Ltd., a Statement is laid on the Table of the House:

the major and the second	STATEMENT	, -	5 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
Undertaking	Percentage of total production distributed through private dealers during 1972-73	Total number of private dealers appoin- ted for distribution as on 31-3-73	Dealers appointed from edu- cated un-employed in 1972-73 from Col. 2.
Fertilizer Corporation of Inc. Limited	ia	. 232	1 447
2. Madras Fertilizers Limited.	. 69	43	2
3. Gujarat State Fertilizers Corpany	n- İ <i>5</i>	;	v

मध्य प्रदेश में चूना पत्थर उद्योग के लिए माल के डिक्सों की कमी

*275. श्री सवाई सिंह सिसोदिया: चैया रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि मध्य प्रदेश का चूना-पत्थर उद्योग माल-डिब्बों के उपलब्ध न होने के कारण कठिनाई का सामना कर रहा है; और
- (ख) यदि हां, तो इस उद्योग को माल-डिड्बों की नियमित रुप से सप्लाई किये जाने के लिये सरकार द्वारा क्या कदम उठाये जा रहे हैं

t[WAGON SHORTAGE FACED BY LIME-STONE INDUS1RY IN MADHYA PRADESH

275. SHRI SAWAISINGH SISODIA : Will the Minister of RAILWAYS be pleased to state :

- (a) whether it is a fact that the limestone industry in Madhya Pradesh is facing hardship due to non-availability of railway wagons; and
- (b) if so, what steps are being taken by Government for the regular supply of wagons to this industry?]
 - t[] English translation.